

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-BA-8-2020**

Mr. Michael Odikpo Okafor

**.... Applicant**

*Versus*

STATE OF GOA AND 2 Ors.

**.... Respondents.**

Shri K. Paulekar, Advocate for the Applicant.

Ms. Sapna Mordekar, Additional Government Advocate holding for Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram : NUTAN D. SARDESSAI, J.**

**Date : 30<sup>th</sup> June, 2020**

P.C.:

Ms. Mordekar, learned Additional Government Advocate holding for Shri Pravin Faldessai, learned Additional Public Prosecutor on behalf of the State submits that Shri Faldessai is busy on his legs before the learned Division Bench.

2. At her instance stands over on 07.07.2020.

**Nutan D. Sardesai, J.**

msr.